Annexure-7

			Nam	ne of the corporate debto	r: Kute Sons Dairys Lin	nited; Date of comm	encement of CIR	P: 15/09/2	025; List of cred	litors as on:	24/11/2025			
			-			ional creditors (G								T
								i ,						
SI. No .	Details claimant		Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim under	Amount of claim not admitted	Remarks
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	whether related	% of voting share in CoC, if applicable					
	Deputy Commissioner of State Tax	State Government	29-09-2025	42,21,80,588	31,35,40,236	GST Dues		NO	0.00%			10,86,40,352		Note 1
	Employee's State Insurance Corporation.	Central Government	29-Sep-25	32,67,555	18,90,312	ESIC Contribution Dues, Interest Dues & Damages		NO	0.00%			13,77,243		Note 2
	Employees' Provident Fund Organisation	Central Government	28-Oct-25	94,902	-	Short Remittance of PF, Damages & Interest		NO	0.00%			94,902		Note 2
	Grampanchayat At Post Nimbhore, Tal Phaltan Dist Satara	State Government	06-Oct-25	15,19,321	-	Property Tax		NO	0.00%			15,19,321		Note 2
		+	-	42,70,62,366	31,54,30,548			-				11,16,31,817.60	_	+

Note - 1 Adjudication order not received. Hence pending for verification

Note 2: Details to be verified as per books of CD.